

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'A' BENCH, KOLKATA**

**Before Shri P.M. Jagtap, Accountant Member  
and Shri S.S. Viswanethra Ravi, Judicial Member**

**I.T.A. No. 2857/KOL/ 2013  
Assessment Year: 2006-2007**

**Jyoti Ranjan Roy,.....Appellant**  
**AC-155, Sector-1, Salt Lake City,**  
**Kolkata-700 064**  
**[PAN : ADLPR 2179 P]**

**-Vs.-**

**Assistant Commissioner of Income Tax,.....Respondent**  
**Circle-50, Kolkata,**  
**Uttarapan Shopping Complex,**  
**DS-II, Manicktala Civic Centre,**  
**Kolkata-700 054**

**Appearances by:**

*Shri T.K. Chakraborty, Advocate, for the assessee*  
*Shri Sallong Yaden, Addl. CIT, D.R., for the Department*

Date of concluding the hearing : July 11, 2016

Date of pronouncing the order : July 11, 2016

**O R D E R**

**Per Shri P.M. Jagtap :-**

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-XXXII, Kolkata dated 01.10.2013 for the assessment year 2006-07.

2. At the time of hearing fixed today, i.e. on 11.07.2016, Id. counsel for the assessee has filed an application stating that he does not intend to proceed with the appeal and seeking the permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard,

the permission as sought by the assessee is granted and this appeal is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on July 11, 2016.

**Sd/-  
(S.S. Viswanethra Ravi)  
Judicial Member**

**Sd/-  
(P.M. Jagtap)  
Accountant Member**

***Kolkata, the 11<sup>th</sup> day of July, 2016***

- Copies to :*
- (1) Jyoti Ranjan Roy,  
AC-155, Sector-1, Salt Lake City,  
Kolkata-700 064*
  - (2) Assistant Commissioner of Income Tax,  
Circle-50, Kolkata,  
Uttarapan Shopping Complex,  
DS-II, Manicktala Civic Centre,  
Kolkata-700 054*
  - (3) Commissioner of Income Tax (Appeals)-XXXII, Kolkata*
  - (4) Commissioner of Income Tax, Kolkata*
  - (5) The Departmental Representative*
  - (6p) Guard File*

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

**Laha/Sr. P.S.**